

को पता चला था। मन्जूर किये गये अप्रिमें की कुल रकम 29.39 लाख रुपये थी। इसमें से 4 जून, 1971 को 3.29 लाख रुपये की रकम अतिदेय हो चुकी थी।

(ख) से (घ). बैंक ने उज्जैन शाखा के मैनेजर और विकास अधिकारी को निलम्बन कर दिया है। बैंक ने मामला केन्द्रीय जांच ब्यूरो को सौंप दिया है और जांच पूरी हो जाने के बाद बैंक आगे कार्यवाही करेगा।

#### **Deteriorating condition of Cochin Port**

3830. SHRI VAYALAR RAVI : Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) whether Government are aware of the present situation of the Cochin Port and the deteriorating condition of the Port due to the installation of the Explosive berth there ; and

(b) whether Government propose to shift the explosive berth to any other minor port ?

MINISTER OF PARLIAMENTARY AFFAIRS AND SHIPPING AND TRANSPORT (SHRI RAJ BAHADUR) : (a) and (b). There is no Explosives Berth as such at Cochin Port but vessels carrying explosives are handled at one of the berths, keeping the adjacent berth vacant for safety reasons. The question of making permanent arrangements elsewhere for handling explosives on the West Coast is under consideration in consultation with the Ministry of Defence.

#### **Sale of smuggled Gold**

3831. SHRI VAYALAR RAVI : Will the Minister of FINANCE be pleased to state :

(a) whether Government are aware that the jewellers are not issuing any bills for their sales and are evading tax and converting the smuggled gold for sale in the market ; and

(b) if so, the action taken to check this malpractice ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH) : (a) and (b). Information is being collected and will be laid on the Table of the Sabha.

#### **Violation of income tax regulations by jewellers in Kerala**

3832. SHRI VAYALAR RAVI : Will the Minister of FINANCE be pleased to state :

(a) the number of cases registered against the jewellers in Kerala for the violation of Income tax regulations by not issuing any bills for their sales and violating the Gold Control Act ; and

(b) the number of raids conducted against the jewellers in Alleppey (Kerala) and the number of cases registered as a result thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH) : (a) The number of cases registered against the jewellers in Kerala for the violation of Income tax regulations by not issuing any bills for their sales is nil. The number of cases registered against jewellers in Kerala for violating the Gold (Control) Act was 147 in 1970-71.

(b) The number of raids conducted against the jewellers in Alleppey (Kerala) in 1970-71 is 3, and the number of cases registered thereafter is also three.

#### **Construction of Quarters for the staff of Customs Department, Cochin**

3833. SHRI VAYALAR RAVI : Will the Minister of FINANCE be pleased to state : (a) whether Government had taken a plot of land on a rent of Rs. 2,700 per year from the Cochin Port Trust at the Willingdon Island for the construction of Staff quarters for the Customs Department in 1965 ; and

(b) if so, the number of quarters constructed so far ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH) : (a) Yes, Sir.

(b) Sanction for the construction of 90 quarters has already been issued in July, 1970, and the work is expected to be taken in hand shortly after the revised plans are approved.

#### **Hotel Project to be set up at Madras city by Oberoi group of hotels**

3834. SHRI BHUVARAHAN : Will the